N O T I C E

In continuation of the Notification dated 03.11.2023 regarding Sitting List for the **Diwali Vacation 2023**. **IT IS HEREBY NOTIFIED** for the information of the Advocates and parties appearing in person that the **Hon'ble Shri Justice Arif S. Doctor** has issued the following directions :-

1. The Hon'ble Court shall sit at 10.30 a.m. on 13th November, 2023 (Monday), 15th November, 2023 (Wednesday) and 17th November, 2023 (Friday).

2. No mentioning of matters shall be permitted. All circulation of matters shall be by way of praecipe in the following manner :-

(i) All praecipes seeking urgent circulation shall be forwarded to the following e-mail addresses :-
(a) vacationsbos@gmail.com for Original Side matters; and
(b) vacationsibas@gmail.com for Appellate Side matters.

Praecipes sent to e-mail Ids other than the one mentioned in this notice will not be considered.

(ii) Praceipes shall be received not later than 3.00 p.m. on 11th November, 2023, 14th November, 2023 and 16th November, 2023 respectively (i.e. 3.00 p.m. on the day prior to the date on which circulation is sought for).

(iii) Praecipes received after the stipulated time as stated above will not be responded/entertained. So also unsigned praecipes/e-filing numbered praecipes and praecipes without numbers will not be entertained/considered.

3. It is made clear that the Hon'ble Court shall not permit any mentioning of matters for listing, and listing shall only be by way of praecipes as above.

4. Urgency must be made out in the praecipe itself seeking urgent listing. The praecipe to contain a gist of the matter in one paragraph and the cause for urgent listing in the second paragraph with the relevant dates, clearly specifying the urgency in the matters for which they cannot wait till the reopening of the Court.

5. In the event any matter is mentioned and it is found that there is no urgency, the Hon'ble Court may impose costs.

6. For Virtual/hybrid hearing, VC link will be published on the board.

7. Advocates appearing for the parties as well as parties appearing in person, shall submit their appearances in bold letters in neatly typed form along with the Case Number and Serial Number of the concerned matter, stating specifically therein for whom they are appearing. It is further informed to the Advocates and parties appearing in person that no speaking to the minutes for appearance shall be entertained, if appearances are not submitted in the above prescribed format.

Dated this the 9th day of November, 2023

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O. S. Bombay.

Sd/-

(H. M. Bhosale)
Registrar (Judl-I)
High Court, A. S., Bombay